

For information of Nationalized banks  
**SUPREME COURT OF INDIA**  
**CASH & ACCOUNTS-II**

This is for information that the following fixed deposits, maturing during the period from 16.11.2016 to 30.11.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.76,24,979/- + interest		
2	Rs.12,21,794/- + interest	17.11.2016	Six months
3	Rs.37,27,304/- + interest	17.11.2016	One year
4	Rs.10,00,000/- + interest	18.11.2016	Six months
5	Rs.5,00,000/- + interest	19.11.2016.	Six months
6	Rs.16,66,666.67ps. + interest	20.11.2016	Six months
	Rs.16,66,667/- + interest	20.11.2016	Six months.
7	Rs.11,01,955/-/- + interest	27.11.2016	Six months
8	Rs.8,61,443/- + interest	20.11.2016	91 days
9	Rs.2,23,896/- + interest	21.11.2016	91 days
10	Rs.25,337/- + interest	21.11.2016	Six months
11	Rs.2,26,800/- + interest	23.11.2016	Six months
12	Rs.14,02,492/- + interest	23.11.2016	91 days
13	Rs.17,36,216/- + interest	24.11.2016	Six months.
14	Rs.12,53,936/- + interest	24.11.2016	91 days
		25.11.2016	91 days

Dated: 05.11.2016

1. P.A. to Id. Registrar (I.I.)

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P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India